

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT PUNE

O.A. NO. 154 OF 2024.

Krunal N. Ghare.

.....} Applicant.

V/S

PCMC & Others.

.....} Respondents.

**Progress Report of Pawana River Improvement Measures by PMRDA.**

**The Respondent-PMRDA is filing the Progress Report of Pawana River Improvement Measures by PMRDA as under:**

1. This applicant in Original Application No.154 of 2024 has filed (WZ), an affidavit-Cum-Objection dated 23.06.2025 has been filed to raise the objection against the above-mentioned timeline, which is suggested by the River Rejuvenation Committee (RCC), in which the main emphasis has been laid on the data being erroneous as well as the inadequacy of the proposed STPs. The PMRDA has referred the above matter to M/s Tandon Urban Solutions Pvt. Ltd. (TUSPL), an Expert Agency at Santacruz (East), Mumbai 400098, which agency has been appointed to prepared tender document with request to review the objections raised by the Applicant within 2 months' time and submit remedial measures along with time bound program for the same. A copy of the said communication along with True Translation thereof from Marathi into English is enclosed and marked as an **Annexure- I**.
2. The R.No.2 in OA No.154 of 2024 has already submitted the Letter dated 14.07.2025 with a request to recommend interim measures to mitigate river pollution and also communicated the interim measures proposed to be taken by it with timeline schedule up to June 2026 for further confirmation. Aa copy of the said Letter dated 14.07.2025 is enclosed and marked as an **Annexure- II**.
3. The Respondent PMRDA has been communicated by M/s Tandon Urban Solutions Pvt. Ltd. (TUSPL) the immediate pollution mitigation interim measures to be taken in Pawana River vide Letter dated 14.07.2025 itself. A copy of the said communication received by the PMRDA is enclosed and marked as an **Annexure- III**.

The PMRDA is thus taking all possible measures to ensure the protection of River Pawana as stated above.

Dated this 16<sup>th</sup> Day of July 2025

*dtdevale*

(Dattatraya Devale)  
Advocate of the PMRDA



पुणे महानगर  
नियोजनबद्ध विकास

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे  
नवीन प्रशासकीय इमारत, आकुर्डी रेल्वे स्टेशन जवळ, पुणे - ४११०४४  
Pune Metropolitan Region Development Authority, Pune  
New Administrative Building, Near Akurdi Railway Station, Pune - 411044.  
Ph. No. : 020-27659855 फोन नं. ०२०-२७६५९८५५  
Email: ee2wssd@gmail.com



Annexure - I

जा.क्र Engg-१ & २/IWF/२०२५/४८/१२ 55/२०२५

दि. ११/०७/२०२५

प्रति,

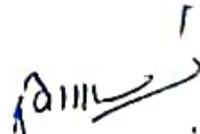
M/s. Tandon Urban Solutions Pvt. Ltd.  
701, Harbhaajan Building, CST Road, Kalina,  
Santacruz (East), Mumbai 400 098.

**विषय:** प्राधिकरण क्षेत्रातील पवना नदी प्रदूषण नियंत्रणा करिता प्रकल्प व्यवस्थापक सल्लागाराचे काम करणे.-Short term measures देणे बाबत

**संदर्भ:** १. या कार्यालयाचे पत्र क्र. ENG-१ & २/IWF/२०२५/४७/११३५/२०२५ दि.  
२३/०६/२०२५  
२. मा. राष्ट्रीय हरित लवाद यांची Order दि.२४-६-२०२५

उपरोक्त विषयांकित कामाकरिता संदर्भ क्र. १ नुसार आपणास निविदा स्वीकृती (LOA) देण्यात आलेला आहे.संदर्भ क्र. २ नुसार मा. राष्ट्रीय हरित लवाद यांची पवना नदी प्रदूषण बाबत खटला दाखल आहे. यास अनुसरून मा. राष्ट्रीय हरित लवाद यांनी दि.२४-६-२०२५ च्या order नुसार पवना नदी प्रदूषण नियंत्रणाकरिता पर्यावरण विभागाकडे सादर करण्यात आलेला सविस्तर अहवालावर काही शंभे उपस्थित केलेले आहेत. सदर NGT ऑर्डरची प्रत आपणास अवलोकनार्थ पाठविण्यात येत आहे. कृपया निविदा अटी शर्ती नुसार सदर अहवालावर सविस्तर review दोन महिन्यांच्या आत करून प्रस्ताव सादर करण्याचे आहे त्या अनुषंगाने आपण त्वरित तात्काळ व कमी कालावधी मधील उपाययोजना करणे बाबतचा सविस्तर टाइम लाईन चार्ट सादर करावा

तसेच संदर्भ क्र. २ नुसार मा. राष्ट्रीय हरित लवाद यांनी दिलेल्या आदेशानुसार तातडीने पवना नदी प्रदूषण नियंत्रणा साठी उपाययोजना संभाव्य खर्चासह त्वरित या कार्यालयास सादर करण्यात यावा.

  
(अनिता कुलकर्णी)  
कार्यकारी अभियंता

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे.

**प्रत:** मा. मुख्य अभियंता, अभियांत्रिकी विभाग, पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे.  
अॅड. श्री दत्तात्रय देवळे,पुणे. यांना माहितीसाठी सादर.

**Pune Metropolitan Region Development Authority (PMRDA)**  
**Pune New Administrative Building, Near Akurdi Railway Station, Pune - 411044**  
**Phone No.: 020-27659855** **Email: ce2wosdogmail.com**

Ref. No.: Engg-1 & 2/IWF/2025/48//255/2025

Date: 11/07/2025

**To,**

M/s. Tandon Urban Solutions Pvt. Ltd.

701, Harbhaajan Building, CST Road, Kalina,  
Santacruz (East), Mumbai - 400 098.

**Subject:** Appointment of Project Management Consultant for Short-term Measures to Control Pollution in Pawana River within the Authority's Jurisdiction

**Reference:** 1) This office's letter No. ENG-1 & 2/IWF/2025/47/1135/2025 dated 23/06/2025

2) Order dated 24/06/2025 of the Hon'ble National Green Tribunal (NGT)

With reference to the above subject and as per reference no. 1, you have been issued the Letter of Acceptance (LOA) for the mentioned work. As per reference no. 2, a case regarding Pawana River pollution is filed with the Hon'ble National Green Tribunal (NGT). Pursuant to this, the Hon'ble NGT has made certain observations on the detailed report submitted by the Environment Department for the control of Pawana River pollution, in its order dated 24/06/2025. A copy of this NGT order is being sent to you for your perusal. As per the tender terms and conditions, you are required to carry out a detailed review of the report and submit a proposal within two months. Accordingly, you are requested to immediately submit a detailed timeline chart for short-term and urgent remedial measures.

Also, in accordance with the NGT's directions (Reference No. 2), you are requested to submit an immediate proposal to this office for urgent measures to control Pawana River pollution along with the estimated cost.

(Anita Kulkarni)  
Executive Engineer  
Pune Metropolitan Region Development Authority, Pune

**Copy to:**

1. Chief Engineer, Engineering Department, PMRDA, Pune
2. Adv. Shri Dattatraya Devle, Pune (for information)



पुणे महानगर  
"नियोजनबद्ध विकास"

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे  
नवीन प्रशासकीय इमारत, आकुर्डी रेल्वे स्टेशन जवळ, पुणे - ४११०४४  
Pune Metropolitan Region Development Authority, Pune  
New Administrative Building, Near Akurdi Railway Station, Pune - 411044.  
Ph. No. : 020-27659855 फोन नं. ०२०-२७६५९८५५  
Email: [cc2wssd@a\\_gmail.com](mailto:cc2wssd@a_gmail.com)



Ref. No.Engg.-1&2/IWF/2025/48/1265/2025

Date: 14/07/2025

To

River Rejuvenation Committee (RRC)  
Env.& Climate Dept.  
Mantralay, Mumbai.

Subject:

Interim Measures for Immediate Pollution Mitigation in Pavana River.  
In Compliance with the Order of Hon'ble NGT, Western Zone Bench dated  
24.06.2025

Original Application Nos. 91/2024 (WZ) & 154/2024 (WZ)

Ref:

1. NGT Order dated.24-6-2025
2. Hon.Principal Secretary, Env.& Climate Dept. Maharashtra state  
Meeting through VC dated 14-7-2025

As per the Hon'ble NGT's directions dated 24.06.2025, the proposed long-term STP construction plan for Pavana River (completion by December 2029) is considered delayed in terms of addressing the immediate pollution crisis. Therefore, the Tribunal has directed the River Rejuvenation Committee (RRC) to recommend interim measures to mitigate river pollution in the meantime.

So, PMRDA proposes the following interim measures with Time line Schedule

Sr.No.	Short Term Measure	Time Period
1	Information Education & Communication	
2	Mobile STPs	March 2026
3	Floating Solar areator	March 2026
4	Removal of Hysinth	March 2026
5	Laser cutting Barrier	June 2026

This is for information and Necessary action please

Date: 14-07-2025  
Place: Akurdi, Pune

Dr. Yogesh Mhase  
Metropolitan Commissioner  
PMRDA

Ref. No: PMRDA /TUSPL/PAW/2025/02

Date: 14/07/2025

To,  
Chief Engineer  
Division 2  
Engineering Department  
Pune Metropolitan Region Development Authority (PMRDA)  
Akurdi, Pune

**Subject:** Interim Measures for Immediate Pollution Mitigation in Pawana River.

**Ref. No.:**

1. Letter of Executive Engineer PMRDA Engg-1&2/IWF/2025/48/1255/2025 dated 11/07/2025
2. Hon.Principal Secretary, Env.& Climate Dept. Maharashtra state Meeting through VC dated 14-7-2025

Dear Sir,

With reference to the above-mentioned letter, we acknowledge the receipt of your communication regarding the preparation and submission of short-term measures for pollution abatement in the Pavana River under PMRDA jurisdiction.

The proposed long-term STP construction plan for Pawana River (completion by December 2029) is considered delayed in terms of addressing the immediate pollution crisis. Therefore, the Tribunal has directed the River Rejuvenation Committee (RRC) to recommend interim measures to mitigate river pollution in the meantime. Therefore, the Tribunal has directed the River Rejuvenation Committee (RRC) to recommend interim measures to mitigate river pollution in the meantime.

The following short-term interventions are proposed:

**1) Removal of Water Hyacinth (Cost-1 Crore)**

Mechanical and manual removal of water hyacinth, which chokes river flow and depletes dissolved oxygen, affecting aquatic life.

**2) Installation of Floating Aerators (Cost-6 Crore)**

Use of floating aerators at stagnant zones of the river to enhance aeration, increase dissolved oxygen levels, and restore aquatic health.

**3) Deployment of Mobile STPs on Polluted Nallas (Cost-10.5 Crore)**

Installation of mobile treatment units at highly polluted nallas to provide on-site treatment of wastewater, thereby reducing pollutant load entering the river.

**4) Fencing and Barricading at Vulnerable Points (Cost-2 Crore)**

Installation of protective fencing and barricades at identified locations to prevent unauthorized access, waste dumping, and sewage discharge into the river and its tributaries.

**5) Information, Education & Communication (IEC) (Cost-50 lakh)**

Information, Education & Communication (IEC) activities to raise public awareness and promote community participation in river conservation

We believe the above measures can bring immediate positive impact on river health and can be implemented in parallel with long-term interventions already under consideration.

We request your kind perusal and approval for initiating these short-term measures under PMRDA's pollution abatement program for the Pawana River.

**Thanking you,**  
Yours faithfully,



For Tandon Urban Solutions Pvt.Ltd.

(Authorized Representative)